

2/9/93

None present for the ^{applicant} parties,
non-monish Bhowmik - Counsel for respondents.

The O.A. is dismissed

in default for non-
prosecution on the
part of the applicant.

(O. P. Sharma)

Administrative Member

GK
Gopal Krishna
Member (UoL)

only sent on the
app and a np.

And on 15/9/93

On 15/9/93

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